

(b) if so, Government's views and reaction thereto; and

(c) the details of steps taken or proposed to be taken to avoid such situation in the future?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) and (c) An understanding was arrived at with Ministry of Petroleum & Natural Gas in June, 2011 that against the payment of Rs.18.00 crores per day by Air India, the Public Sector Oil Marketing Companies will supply fuel worth Rs, 17.00 crores per day for the next 90 days. Currently, Group of Ministers in examining the Financial Restructuring Plan (FRP) and Turn Around Plan(TAP) for Air India.

Debt of Air India

481. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has formulated any plans to repay Air India's huge amount of debt; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Group of Ministers is looking into the issue of Air India. In this regard, Air India has submitted their Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) formulated by SBI Caps and vetted by M/s Deloitte & Touche, an Independent Airline Consultant. The TAP & FRP is being examined by a Group of Officers upon the direction of Group of Ministers.

Pilots quitting Air India

482. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a number of pilots have quit Air India in recent months;

(b) if so, the details thereof and reasons therefor;

(c) whether cash-strapped Air India has failed to pay about 80 per cent of the total salary due to pilots for the past three months;